


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

-:NOTICE:-

In pursuance of the letter no. 5779/Genl.I/OC/DHC dated 14.07.2022 received from the Registrar General, Hon'ble High Court of Delhi, New Delhi, applications are invited in the requisite proforma (copy enclosed) from the practicing advocates, who fulfill the criteria fixed by the Hon'ble High Court of Delhi for filling up the One (01) post of Court Auctioneer in the complex.

The applications duly filled in the prescribed proforma should reach this office through Receipt & Issue Branch, New Delhi District, Patiala House Courts, New Delhi on any date between 06.08.2022 to 31.08.2022 on all working days between 10:00 AM to 4:30 PM. No application received beyond 31.08.2022 will be accepted.



(HARJYOT SINGH BHALLA)
ASJ-04/Chairperson
Court Auctioneer Committee
New Delhi District, PHC, ND.

No. 8596-8604 Court Auc./Genl./NDD/2022

Dated 03/8/22

Copy forwarded for information and necessary action to :-

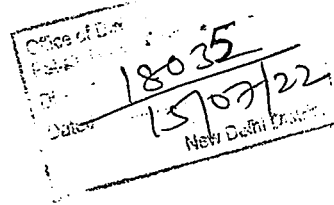
1. P.S. to Ld. District & Sessions Judge, New Delhi District, PHC, New Delhi.
2. The Hony. Secretary, Bar Associations of Patiala House, Saket, Rohini, Dwarka, Kakardooma and Tis Hazari Courts Complex, alongwith copy of letter no. 5779/Genl.I/OC/DHC dated 14.07.2022 of Hon'ble High Court of Delhi and criteria/proforma for the information of the member of the bar.
3. The Web Site Committee, District Courts, Tis Hazari, Delhi.
4. Public Relation Officer, New Delhi District, New Delhi.
5. The Caretaker, New Delhi District, with the direction to paste the notice alongwith enclosures on all notice boards of Patiala House Court Complex.


ASJ-04/Chairperson
Court Auctioneer Committee
New Delhi District, PHC, ND.

HIGH COURT OF DELHI : NEW DELHI

No. 5779 /Genl.-I/OC/DHC
Dated 14/7/22

From:
The Registrar General,
High Court of Delhi,
New Delhi.



To
The Principal District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi..

Sub: **Filling up 01 position of Court Auctioneer in Patiala House Courts, New Delhi.**

Sir/Madan, —

I am directed to inform you that two year's term of 01 Court Auctioneer in Patiala House Courts is going to expire on 12.10.2022.

I am, therefore, directed to request you to send your recommendations for the said position as per the following criteria fixed by this Court in 1998:-

“Since the function of a Court Auctioneer requires legal expertise, we direct the registry to call those applicants who have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/- or more per annum.”

You are, further requested that while sending the recommendations for filling up the said position, you shall recommend the names of atleast 20% more Advocates for consideration for filling up the required number of position in the said Court Complex.

Yours faithfully,

(Javed Khan)
Dy. Registrar (Genl.-I)
for Registrar General

PO. A & S, VVA
16.07.2022
Kd'Ofc (Genl.)

Be put up before
Ld. Chairman, Committee for
Appointment of Court Auctioneers.
PHC.

18/7/22
OIC/General Branch
NDD/PHC/New Delhi
18/7/22

PROFORMA

1. Name	
2. Father's/Husband's Name	
3. Date of Birth	
4. Date of Enrollment as an Advocate with Bar Council of Delhi along with Enrollment No. (Attach Enrollment Certificate)	
5. Name of Bar Association with which registered with Membership No.	
6. Average Annual Income (Attach Proof of Income on Affidavit) an income of Rs 15,000/- or more per annum.	
7. Residential Address with Telephone No.	
8. Official Address with Telephone No.	
9. Court where mainly practicing	
10. Reference of two Advocates of ten years standing or of other respectable persons.	
11. Any special reason, the applicant wants to adduce in support of his/her application.	